

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 3450/2022

(Arising out of impugned final judgment and order dated 04-04-2019 in CRLA No. 276/2003 passed by the High Court Of Judicature At Allahabad)

FAHIMUDDIN

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.34416/2022-CONDONATION OF DELAY IN FILING and IA No.34418/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.34420/2022-EXEMPTION FROM FILING O.T.)

Date : 14-03-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(S) Ms. Saroj Tripathi, AOR (N/P)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

No one is connected through video conferencing.

List after three weeks.

(ARJUN BISHT)
(COURT MASTER (SH)

(PRADEEP KUMAR)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS